Annexure-3
Name of the corporate debtor: Shri Tradco Deesan Private Limited; Date of commencement of Liquidation: 15.05.2026;
List of creditors as on 31.07.2026

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank of India		27.02.2023	1,85,87,08,129.00	1,85,87,08,129.00	Secured Financial Creditor			NO	69.25			-		
2	HDFC Bank Ltd.		01.02.2023	43,71,68,770.00	43,71,68,770.00	Secured Financial Creditor			NO	16.29			-		
3	Axis Bank Ltd.		27.02.2023	32,96,04,685.00	22,98,35,507.00	Secured Financial Creditor			NO	8.56			9,97,69,178.00		
	TOTAL			**2,62,54,81,584.00**	**2,52,57,12,406.00**					**94.10**			**9,97,69,178.00**		

Notes: -

1.Security interest of SBI:
- All current and Fixed assets with 4 Plots

2.Security interest of HDFC Bank Ltd:
1.First Charge on Pari Passu basis with State Bank of India on Current Assets viz Stocks of Raw Material, Stocks in Process, Finished Goods, Consumable Stores & Spares and Book Debts, bills whether documentary or clean, outstanding monies, receivables of the Company, both present and future.
2.First Pari Pasu charge with SBI & Axis Bank by way of Registered mortgage of following properties: Factory land and Building at Gat No. 93 & 94, and its part (S No. 93/12/1, 93/12/2 93/12/2, 94/3-2,94/4,94/1-B) Deopur, Dhule District Dhule - 424002 (Present value - not known)
3.First Pari Pasu charge with State Bank of India by way of Registered mortgage of following properties held with State Bank of India:
a)Flat no. 265 Building No. 10. Plot no. 85, CTS No. 12159/1, Ichalkaranji Powerloom Kapad Market Coop Housing Society Ichalkaranji - 416115
b)Gala No. 265, Plot no. 85, CTS No. 12159/1, Ichalkaranji Powerloom Kapad Market Coop Housing Society Ichalkaranji - 416115
c)Gat No. 861,B, Plot no. 15 to 38 (Admeasuring 4643.52 Sq Mt) At. Hupari, Tal. Hatkangale, Dist. Kolhapur - 416203 (Present value-not known)
4.Personal Guarantee of:
a.Mr Raj Rattan Babulal Agarwal having net worth Rs. 12.09 Cr as on 31/03/2016 given on 21/09/2017
b.Mrs Nidhi Rajratan Agarwal having net worth Rs. 2.01 Cr as on 31/03/2016 given on 21/09/2017
5.Corporate Guarantee of Shri Tradco India Pvt Ltd having networth of Rs. 95.07 Cr given on 21/09/2017

3. Security Interest of Axis Bank:
Primary Security:- a) Paripassu charges with SBI for entire FA. b) Paripassu charges with SBI on L&B at gate no.:- 93/1 +2/1,93/1+2/2,93/1-2/2,94/3-2,94/4,94/1-B) Deopur Dhule Phata ,Dhule, Mumba Agra Highway, Maharashtra Owned Co.